

SHRI AMAL DATTA : Sir, what is the hurry ?

(Interruptions)

(Interruptions)

SHRI R. P. DAS : It has to be passed in the Rajya Sabha.

(Interruptions)

MR. SPEAKER : It will expedite the development of airports.

SHRI R. P. DAS : It cannot be passed in the Rajya Sabha today.

(Interruptions)

MR. SPEAKER : Why are you against this ?

SHRI R. P. DAS : It is not going to be passed today in the Rajya Sabha. What is the necessity of passing it today here ?

SHRI AMAL DATTA : It can be taken up in the next Session, Sir.

MR. SPEAKER : Now, matters under Rule 377. Shri C. P. Thakur.

(Interruptions)

MR. SPEAKER : It is a good thing.

SHRI R. P. DAS : What is this, Sir.

[Translation]

MR. SPEAKER : Don't lose temper.

[English]

SHRI R. P. DAS : Please explain what is this ? Where is the urgency for it ?

SHRI AMAL DATTA : There is no urgency in this matter.

(Interruptions)

SHRI R. P. DAS : Will you allow any Bill to be taken up like this ?

MR. SPEAKER : No, we will not allow any Bill.

SHRI R. P. DAS : This is only for filling up the blanks for Lokpal Bill.

MR. SPEAKER : Don't get angry. We are doing something.

11.25 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need to set up an electronics industry in Patna to improve economic condition of the people

SHRI C. P. THAKUR (Patna) : Bihar is backward in industrialisation. Though Patna is the capital of Bihar, it has not got any good industry worth the name. The Central Government has a proposal to establish an electronics industry in Patna. I request that the Government should take an early decision to establish an industry in Patna which will go a long way to solve the massive unemployment problem which is prevalent in that area and also will help in development of other ancillary industries in electronics.

[Translation]

- (ii) Need to take preventive steps to check pollution caused by deforestation in Mirzapur district

SHRI RAM PYARE PANIKA (Roberts-ganj) : Mr. Speaker, Sir, the problem of pollution in District Mirzapur is assuming alarming proportion on account of the setting up of factories there in the public and the private sectors and the consequent cutting down of forests. If timely steps are not taken to keep the environment free from pollution, the problem may take a serious turn as a result of which it will become very difficult for the people to live.

I, therefore, demand that Government should take urgent action to keep the environment free from pollution.

[English]

- (iii) Need to intervene and save the workers from exploitation by a multinational M/s Brook Bond India Limited by enforcing the provision of the Wage Board at Ghatkesar

DR. G. VIJAYA AMAR RAO (Siddipet) : Sir, I would like to invite the attention of the Labour Minister to the exploitation